Name of the Corporate Debtor: KAYGEE SHOETECH PVT LTD; Date of Commencement of CIRP: 19-01-2021; List of Creditors as on: 15-03-2021; Name of IP: Mr. Pankaj Kumar Kedia; Last 5 digitof registration (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	1	248179147	1	245489242	99.67	0	2689905	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	2	17921381	0	249787	0.10	0	0	16634485	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	726048	1	565421	0.23	0	160627	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		4	266826576	2	246304450	100.00	0	3887641	16634485	